

(b) if so, the details thereof and the remedial action proposed to be taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Computerisation of Passenger Reservations

71. SHRI BALESHWAR YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to go in for further computerization for reservation purposes in Railways; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Reservation systems at nine more locations, viz., Pune, Patna, Jaipur, Guwahati, Jammu Tawi, Gorakhpur, Trivandrum, Bhubaneswar and Cuttack are expected to be computerised during 1990-91.

[*English*]

Power Cut in Gujarat

72. SHRI SHANTILAL PURUSHOTAMDAS PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether there had been unprecedented power cut in Gujarat recently;

(b) if so, the main reasons therefor; and

(c) to what extent Union Government have agreed to solve the power problem in Gujarat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The State of Gujarat faced a marginal power shortage of 3.5% during the period April, 1989 to February, 1990 and 3.7% during the month of February, 1990. Power cuts were imposed on the H.T. consumers by the State to contain the maximum demand during peak load period. However, during February, 1990 there were no power cuts in the State of Gujarat.

(c) In order to improve the availability of power in the State, various measures are being taken which include expediting commissioning of new capacities, optimum utilisation of existing capacities, reduction in transmission and distribution losses and implementation of Renovation and Modernisation programme of thermal power stations. In addition, Gujarat is also entitled to its share from Central generating stations in the region. Assistance is also provided to Gujarat from Maharashtra depending upon the system conditions.

[*Translation*]

Rail Link from Hazaribagh to Patratu (Bihar)

73. PROF. YADUNATH PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is rail link from Hazaribagh to Patratu in Bihar; and

(b) if not, the steps being taken or proposed by Government to provide this rail link?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir

(b) There is no proposal at present to provide rail link between Patratu and Hazaribagh.

[English]

Sick Cement Units

74. SHRI BANWARI LAL PUROHIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Development Council of Cement Industry has urged Government to evolve a policy with the help of financial institutions to restore the health of some of the sick cement units; and

(b) if so, the action taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) No, Sir.

(b) Does not arise in view of the reply to Part (a) above.

Quota of berths at Jaunpur Station for Doon Express

75. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) the quota of berths of various classes from Jaunpur to Calcutta in the Doon Express and vice versa; and

(b) whether it is proposed to increase the quota adequately in view of heavy passenger traffic on this route?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) A quota of 4 second class berths is available at Jaunpur Station by 3010 Doon Express.

(b) There is no such proposal at present.

Import of Westland Helicopters

76. SHRI JASWANT SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of Westland helicopters imported by the country and on what terms;

(b) whether any assurance was given that their import would only be made after completion of necessary modifications;

(c) if so, whether these modification or alterations were actually carried out;

(d) who inspected and certified this aspect before their import;

(e) how these helicopters were deployed; and

(f) what has been their performance?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Pawan Hans Limited imported 21 Westland Helicopters fitted with Gem Rolls Royce Engines at a cost of £ 65 million, which included cost of appropriate spares for two years, ground support equipment, training aids and maintenance cost during warranty period of 18 months or 1000 hours of flying whichever is earlier. The entire cost was covered under an outright grant of £ 65 million given by the British Government under DDA grant. Pawan Hans Limited paid separately £ 5 million for six spare engines and accessories. The manufacturers also paid a one time lumpsum operating subsidy of £ 10 million.

(b) to (d). Certain reservations were expressed regarding the "zero risk on take-off", "pay load penalty" and higher operating cost of the helicopters. Suitable modifications were carried out by the manufacturers to overcome the problems of "zero risk on